

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1398
TO BE ANSWERED ON 28.07.2026**

POST-MATRIC AND PRE-MATRIC SCHOLARSHIP SCHEMES

1398. SHRI KOTA SRINIVASA POOJARY:

SHRI TEJASVI SURYA:

SHRI JASWANTSINH SUMANBHAI BHABHOR:

SHRI PRADEEP KUMAR SINGH:

SHRI BHARATSINHJI SHANKARJI DABHI:

SHRI YOGENDER CHANDOLIA:

SMT. KAMLESH JANGDE:

SHRI RAMESH AWASTHI:

SHRI CAPTAIN BRIJESH CHOWTA:

SHRI RADHESHYAM RATHIYA:

SHRI SURESH KUMAR KASHYAP:

SHRI JANARDAN MISHRA:

SHRI NABA CHARAN MAJHI:

SHRI TRIVENDRA SINGH RAWAT:

SHRI AVIMANYU SETHI:

SHRI BIBHU PRASAD TARAI:

SHRI CHAVDA VINOD LAKHAMSHI:

SHRI KHAGEN MURMU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the annual targets set for applications received and scholarsip sasnctioned under Post Matric and Pre-Matric scholarship scheme for Scheduled Caste (SC) students and other eligible students in the country, State, district and UT-wise including Chhattisgarh, Karnataka, Dakshina Kannada and Dahod district and Shimla Lok Sabha Constituency;

(b) the extent to which specific income eligibility criteria have been monitored through the automated dashboard to track incoming applications including number of applications received, approved and rejected, State and district-wise including Chhattisgarh, Shimla Lok Sabha Constituency and Dahod district;

(c) the extent of central matching assistance which has been released efficiently and the corresponding allocation and number of beneficiaries during the last five fiscal years, State and district-wise including Chhattisgarh, Karnataka, Dakshina Kannada and Dahod district in Gujarat; and

(d) the number of unique beneficiaries covered and funds granted and utilized, State, district and year-wise including Chhattisgarh, Gujarat, Himachal Pradesh particularly Shimla Lok Sabha Constituency?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a) to (d): Ministry of Social Justice and Empowerment (MoSJE) implements the Centrally Sponsored Schemes namely Post Matric Scholarships for Scheduled Castes (SCs) and Pre-Matric Scholarships for Scheduled Castes (SCs) & Others through State Government/Administration of Union Territory on Direct Benefit Transfer (DBT) mode w.e.f 2021-22 and 2022-23 respectively. The aforementioned Schemes are open-ended and demand driven for the eligible students of all the recognized institutions across India. As per the existing Scheme Guidelines, Annual Action Plan are called from the States/UTs.

The funding pattern under the Post Matric Scholarships for Scheduled Castes (SCs) is 60:40 between Centre and State (90:10 for North-Eastern states). The Funding pattern under Pre-Matric Scholarships for Scheduled Castes (SCs) & Others between Centre & State is 60:40 (90:10 in case of NE states, Uttarakhand and Himachal Pradesh. For UTs without legislatures, 100% funds shall be provided by Centre). Release of central share is contingent upon States/UTs transmitting their State/UT share paid data on to the National Scholarship Portal (NSP). The State/UT wise scholarship disbursed during the last five years under the aforementioned schemes are at **Annexure-I**. The District-wise data for Districts of Dakshin Kannada, Dahod and Shimla is at **Annexure-II**.

The schemes have undergone reforms for timely delivery, comprehensive accountability, continuous monitoring and transparency to bring transformative impact. To eliminate the irregularities and misuse of funds, Government of India introduced Direct Benefit Transfer (DBT) through which the benefits are released directly into their Aadhaar seeded bank accounts leading to simpler and faster flow of funds and has ensured accurate targeting of the beneficiaries. Applications from the eligible students are invited by the States/UTs through designated online State scholarship portal/National Scholarship Portal as per the eligibility under existing schemes guidelines. States/UTs being the implementing agency defines the major modalities for inviting applications, further processing, verification and other implementation aspects including approval & rejection of applications with suitable mechanisms at their end.

Annexure referred to in part (a) to (d) of Lok Sabha unstarred Q. No. 1398 for answer on 28.07.2026 regarding Post-Matric and Pre-Matric Scholarship Schemes

(I). Post-Matric Scholarships for Scheduled Castes (SCs)

(Rs. in lakh)

Financial Year		2021-22		2022-23		2023-24		2024-25		2025-26	
Sl No.	State/UT	CA Released	No.of beneficiaries	CA Released	No.of beneficiaries	CA Released	No.of beneficiaries	CA Released	No.of beneficiaries	CA Released	No.of beneficiaries
1	Andhra Pradesh	29855	243823	37259	238915	20,049.99	195269	60571	303298	51352	345389
2	Assam	-	-	920	11140	1,390.34	8426	874	12073	1813	23211
3	Bihar	-	-	3754	136340	2,129.34	68975	2397	73615	4518	120957
4	Chandigarh	154	899	242	876	59.25	287	270	1253	287	1095
5	Chhattisgarh*	2900	87464	4501	96267	3,613.57	79237	3996	87675	5360	96839
6	Daman & Diu	-	-	20	98	0	-	-	-	-	-
7	Delhi	-	-	1367	7531	997.34	3,160	2219	4692	2974	4950
8	Goa	-	-	0.31152	1	4.31	34	8	58	0.91	7
9	Gujarat*	10258	97697	22026	113531	38,423.12	1,79,116	39993	157584	28254	95585
10	Haryana	-	-	13158	87913	12,058.49	70,464	9489	55444	12791	55814
11	Himachal Pradesh*	-	-	1760	21502	2,240.61	23,959	3564	33149	1800	13260
12	Jammu & Kashmir	3	100	543	10097	468.21	7,370	409	6567	419	6337
13	Jharkhand	412	7805	1818	33922	3,139.39	44,610	4504	57784	3296	36966
14	Karnataka*	6542	131448	34200	458548	42,108.48	4,03,965	42290	404008	33422	259550
15	Kerala	4578	90866	5682	42521	11,917.31	1,55,319	16070	147531	7260	70128
16	Madhya Pradesh	828	48270	33505	445319	36,680.48	3,46,289	48674	636303	49342	409056
17	Maharashtra	6301	68576	35942	148573	1,65,298.17	7,49,317	92992	362808	109580	397924
18	Manipur	-	-	734	8988	193.94	2,125	676	7938	436	5215
19	Meghalaya	-	-	-	-	-	-	10	25	14	25
20	Odisha	7822	75530	33833	299369	12,744.10	1,43,861	18151	191873	31199	248213
21	Puducherry	-	-	361	3904	285.47	2,564	320	2694	224	1588
22	Punjab	20976	152157	6281	40708	28,486.98	1,99,508	41042	294284	52561	267057
23	Rajasthan	9567	217176	24138	303252	14,713.18	1,51,922	18059	229002	22073	318555
24	Sikkim	-	-	76	448	52.29	216	44	172	54	250
25	Tamil Nadu	27888	441672	72625	543772	71,369.94	6,43,761	103209	934793	103494	966840
26	Telangana	-	-	0	0	0	-	-	-	21379	69680
27	Tripura	-	-	3892	22278	4,093.43	16,858	5161	19849	5422	19538
28	Uttar Pradesh	53728	868554	92600	1269634	67,483.28	9,49,934	36602	644827	61764	645967
29	Uttarakhand	-	-	1259	27735	1,293.69	23,804	1969	26216	2014	26242
30	West Bengal	11226	493099	6336	273953	6,248.09	2,68,228	2663	108693	5593	247182
	Total	193038	3025136	438832.31	4647135	5,47,542.79	4738578	556226	4804208	618695.91	4753420

* The above data covers all the district of all the State/UT including the beneficiaries from Dakshin Kannada, Dahod and Shimla Lok Sabha constituency of Karnataka, Gujarat and Himachal Pradesh respectively.

(II). Pre-Matric Scholarships for Scheduled Castes (SCs) & Others**(Rs. in lakh)**

Financial Year		2021-22		2022-23		2023-24		2024-25		2025-26	
S.No	State/ UT	CA released	No of Beneficiaries	CA released	No of Beneficiaries	CA released	No of Beneficiaries	CA released	No of Beneficiaries	CA released	No of Beneficiaries
1	Andhra Pradesh	5892	245595	0		5,614	2,21,219	2.88	116	6223	245253
2	Assam	0	418	0		0	14	69.66	2233	114	3589
3	Bihar	7534	473106	1426.97	132127	1,576	1,46,660	335.00	31087	4045	295164
4	Chandigarh	36	1634	45.64	1304	38	1,097	30.51	874	14	420
5	Chhattisgarh	0	0	0		888	41,271	504.15	21123	487	21476
6	Dadra and Nagar Haveli and Daman and Diu	0	51	0.49	14	0	8	0.40	11	0.05	15
7	Delhi	699	3771	10.518	501	16	761	18.93	903	13	612
8	Goa	0	29	0.126	6	0		0.16	8	0.0021	1
9	Gujarat*	5438	270489	1643.2161	77116	5,759	2,73,157	4282.41	201106	1991	91811
10	Haryana	0	0	0	0	0	0	0.00	0	0	0
11	Himachal Pradesh*	374	16759	0		770	24,536	284.92	9052	1130	35615
12	Jammu & Kashmir	23	13359	0		54	2,584	82.29	3923	90	4252
13	Jharkhand	420	57745	0		0		1429.70	68230	1101	51921
14	Karnataka*	7658	271576	4202.499	200119	4,921	2,35,562	5831.21	278285	6786	322569
15	Kerala	1092	61622	891.0048	42003	256	11,999	1820.58	85996	114	5318
16	Madhya Pradesh	4737.2	355000	0	0	0	0	8100.06	368813	5048	226246
17	Maharashtra	0	0	0	0	0	0	10.75	535	247	12363
18	Manipur	38	571	0	0	26	676	29.90	731	41	987
19	Meghalaya			0	0			0.03	1	0	0
20	Odisha	2876	92329	645.708	29047	708	31,486	1820.25	80835	2759	127076
21	Puducherry	82	1349	0		15	704	14.13	674	12	597
22	Punjab	3551	196843	1950.438	92604	2,165	1,03,357	877.86	41793	4800	223663
23	Rajasthan	3673	240500	0		2,823	1,35,092	865.88	41298	2566	126993
24	Sikkim	2	54	0		0	8	0.12	4	2	46
25	Tamil Nadu	6064	341246	2212.224	104324	7,056	3,35,642	10945.47	521124	12149	582684
26	Telangana	221	26175	0	0	0	0	0	0	0	0
27	Tripura	30	10211	129.528	4075	67	2,105	193.50	6096	238	7370
28	Uttar Pradesh	3732	320390	6010.7103	373692	7,966	3,82,766	6280.38	299751	1922	91123
29	Uttarakhand	469	14368	0		312	9,940	312.29	9916	322	10091
30	West Bengal	2377	223209	1624.056	77336	3,636	1,68,896	1948.48	91465	4022	191794
	Total	57018	3238399	20793.13	1134268	44,665	21,29,540	46091.92	2165983	56236	2679049

Aadhar based Payments for the schemes started from 2022-23.Data of Districts of Dakshin Kannada, Dahod and Shimla for AY 2022-23 to 2025-26:

I. Post Matric Scholarship for SC students:

S. No.	Year	State Name	District Name	No. of Beneficiaries	Central Assistance (in Rs.)
1	2022-23	KARNATAKA	DAKSHINA KANNADA	2772	17230140
		GUJARAT	DAHOD	1164	22239934
		HIMACHAL PRADESH	SHIMLA	2668	15981854
2	2023-24	KARNATAKA	DAKSHINA KANNADA	2930	37262560
		GUJARAT	DAHOD	1039	21297672
		HIMACHAL PRADESH	SHIMLA	2668	15981854
3	2024-25	KARNATAKA	DAKSHINA KANNADA	4344	70920729
		GUJARAT	DAHOD	1200	26123036
		HIMACHAL PRADESH	SHIMLA	2870	23444009
4	2025-26	KARNATAKA	DAKSHINA KANNADA	3911	68200660
		GUJARAT	DAHOD	762	14828701
		HIMACHAL PRADESH	SHIMLA	2856	25539332
Total				29,184	35,90,50,481

II. Pre Matric Scholarship for SCs and others:

S. No.	Year	State Name	District Name	No. of Beneficiaries	Central Assistance (in Rs.)
1	2022-23	KARNATAKA	DAKSHINA KANNADA	3574	7505400
		GUJARAT	DAHOD	3555	7550310
		HIMACHAL PRADESH	SHIMLA	2104	6678000
2	2023-24	KARNATAKA	DAKSHINA KANNADA	3699	7767900
		GUJARAT	DAHOD	3015	6355860
		HIMACHAL PRADESH	SHIMLA	2104	6678000
3	2024-25	KARNATAKA	DAKSHINA KANNADA	4224	8870400
		GUJARAT	DAHOD	2276	4810050
		HIMACHAL PRADESH	SHIMLA	2539	8090145
4	2025-26	KARNATAKA	DAKSHINA KANNADA	3250	6825000
		GUJARAT	DAHOD	1795	3803280
		HIMACHAL PRADESH	SHIMLA	2049	6546015
Total				34,184	8,14,80,360